

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :11-12-2025

Date : 11.12.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
100148/2025	11.12.2025	ABLAPL-11777/2025	DEBASIS SAHOO	C.O.		Order Dtd. 2025-12-08	BAIL-1	(S No
100149/2025	11.12.2025	ABLAPL-13619/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	BAIL-2	(S No 10
100151/2025	11.12.2025	WP (C) - 34975/2025	PK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-12-18	WRIT BRANCH-1	(S No
100152/2025	11.12.2025	CRLMC-2439/2025	DR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100155/2025	11.12.2025	ABLAPL-13626/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08	BAIL-2	(S No
100156/2025	11.12.2025	ABLAPL-13629/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100157/2025	11.12.2025	ABLAPL-11734/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100160/2025	11.12.2025	BLAPL-11689/2025	S K SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09		(S No
100161/2025	11.12.2025	BLAPL-11653/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09		(S No
100162/2025	11.12.2025	BLAPL-11637/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09		(S No
100163/2025	11.12.2025	ABLAPL-7779/2025	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100164/2025	11.12.2025	ABLAPL-10072/2025	BHARAT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100165/2025	11.12.2025	ABLAPL-10758/2025	BHARAT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08	BAIL-1	(S No
100166/2025	11.12.2025	ABLAPL-11678/2025	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100167/2025	11.12.2025	CRLMC-4578/2025	BIJAY KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
100169/2025	11.12.2025	ABLAPL-11678/2025	MOHAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100171/2025	11.12.2025	ABLAPL-11790/2025	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100172/2025	11.12.2025	ABLAPL-11823/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08	BAIL-2	(S No
100174/2025	11.12.2025	ABLAPL-	A DAS	C.O.	COURT NO.	Order Dtd. 2025-		(S

		12181/2025			2 OLD	12-08		No
100176/2025	11.12.2025	ABLAPL-13615/2025	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100177/2025	11.12.2025	ABLAPL-13618/2025	S K SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08	BAIL-1	(S No 13
100179/2025	11.12.2025	ABLAPL-13620/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08	BAIL-1	(S No
100180/2025	11.12.2025	ABLAPL-13622/2025	ULLASH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08	BAIL-1	(S No 14
100181/2025	11.12.2025	ABLAPL-13624/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No 14
100182/2025	11.12.2025	BLAPL-11699/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09		(S No 14
100183/2025	11.12.2025	ABLAPL-13691/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No 14
100184/2025	11.12.2025	ABLAPL-13694/2025	SANJAY KUMAR MOHANTY 2	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08	BAIL-1	(S No 15
100185/2025	11.12.2025	ABLAPL-13696/2025	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08	BAIL-1	(S No 15
100186/2025	11.12.2025	ABLAPL-13705/2025	SUSHANTA KU SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(S No 15
100187/2025	11.12.2025	ABLAPL-13707/2025	SUSHANTA KU SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(S No 15
100188/2025	11.12.2025	WP (C) - 35252/2025	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-1	(S No
100189/2025	11.12.2025	CMP-1414/2025	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-09		(S No
100190/2025	11.12.2025	ABLAPL-13708/2025	MAHESWAR JATI	C.O.	COURT NO. 17	Order Dtd. 2026-01-28		(S No
100191/2025	11.12.2025	ABLAPL-12255/2024	ASHOK KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(S No
100192/2025	11.12.2025	ABLAPL-13645/2025	SUBAS SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-28		(S No
100193/2025	11.12.2025	CMPAT-5/1994	P K MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	CIVIL REVISION	(S No
100194/2025	11.12.2025	CONTC-5736/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No
100195/2025	11.12.2025	CONTC-5735/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No
100196/2025	11.12.2025	OJC-12829/1997	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	WRIT BRANCH-3	(S No 33
100197/2025	11.12.2025	WP (C) -	T K SWAIN	C.O.	COURT NO.	Order Dtd. 2025-	WRIT	(S

		7911/2022			17	12-08	BRANCH-3	No
100198/2025	11.12.2025	WP (C) - 32775/2025	A K PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025- 12-10	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
100199/2025	11.12.2025	ABLAPL- 11409/2025	A K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025- 12-08		(S No 10
100200/2025	11.12.2025	WP (C) - 33126/2025	H K MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2025- 12-09	WRIT BRANCH-5	(S No 22
100201/2025	11.12.2025	WP (C) - 33325/2025	R K DEHURY	C.O.	COURT NO. 17	Order Dtd. 2025- 12-10	WRIT BRANCH-6	(S No 25
100202/2025	11.12.2025	WP (C) - 33566/2025	K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025- 12-10	WRIT BRANCH-1	(S No
100203/2025	11.12.2025	WP (C) - 33791/2025	K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025- 12-10	WRIT BRANCH-8	(S No 35
100204/2025	11.12.2025	WP (C) - 33775/2025	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026- 01-05	WRIT BRANCH-6	(S No 25
100205/2025	11.12.2025	WP (C) - 33870/2025	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 12-10	WRIT BRANCH-5	(S No 22
100206/2025	11.12.2025	WP (C) - 34726/2025	D K JENA	C.O.	COURT NO. 1	Order Dtd. 2025- 12-08	WRIT BRANCH-2	(S No
100207/2025	11.12.2025	WP (C) - 31053/2025	PRASANTA KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2025- 12-05	WRIT BRANCH-2	(S No
100208/2025	11.12.2025	WP (C) - 34671/2025	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09		(S No
100209/2025	11.12.2025	WP (C) - 34329/2025	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09	WRIT BRANCH-7	(S No
100210/2025	11.12.2025	WP (C) - 34817/2025	B. M. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09		(S No
100211/2025	11.12.2025	WP (C) - 31053/2025	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2025- 12-05	WRIT BRANCH-2	(S No
100212/2025	11.12.2025	WP (C) - 35031/2025	P. K. DAS	C.O.	COURT NO. 16	Order Dtd. 2026- 02-09		(S No
100213/2025	11.12.2025	WP (C) - 32232/2025	S. K. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2025- 12-09		(S No
100214/2025	11.12.2025	WP (C) - 31053/2025	P K DAS	C.O.	COURT NO. 16	Order Dtd. 2025- 12-05	WRIT BRANCH-2	(S No
100215/2025	11.12.2025	WP (C) - 32467/2025	K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026- 01-05		(S No
100216/2025	11.12.2025	WP (C) - 31053/2025	P K DAS	C.O.	COURT NO. 6	Order Dtd. 2025- 12-05	WRIT BRANCH-2	(S No
100217/2025	11.12.2025	WP (C) - 33218/2025	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2025- 12-09		(S No
100218/2025	11.12.2025	ABLAPL- 13715/2025	BB MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025- 12-09		(S No

100219/2025	11.12.2025	WP (C) - 31823/2025	B. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-12-09	WRIT BRANCH-8	(S No 42
100220/2025	11.12.2025	ABLAPL-13724/2025	B SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-12-09		(S No 42
100221/2025	11.12.2025	WP (C) - 29828/2025	B. K. SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-12-08	WRIT BRANCH-2	(S No
100222/2025	11.12.2025	ABLAPL-11505/2025	M MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-12-09	BAIL-2	(S No 17
100223/2025	11.12.2025	WP (C) - 34575/2025	J K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-12-10	WRIT BRANCH-8	(S No 39
100224/2025	11.12.2025	ABLAPL-7008/2025	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 6	Order Dtd. 2025-12-09		(S No 39
100225/2025	11.12.2025	WP (C) - 5259/2025	D.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-02-04	WRIT BRANCH-5	(S No 21
100226/2025	11.12.2025	WP (C) - 34901/2025	S. S. PATTNAIK	C.O.	COURT NO. 5	Order Dtd. 2025-12-08		(S No 21
100227/2025	11.12.2025	ABLAPL-13843/2025	BB MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-12-09		(S No 21
100228/2025	11.12.2025	WP (C) - 34904/2025	S. S. PATTNAIK	C.O.	COURT NO. 5	Order Dtd. 2025-12-08	WRIT BRANCH-1	(S No
100229/2025	11.12.2025	WP (C) - 34427/2025	N K ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-12-10	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
100230/2025	11.12.2025	ABLAPL-13936/2025	R SETHI	C.O.	COURT NO. 5	Order Dtd. 2025-12-09		(S No 11
100231/2025	11.12.2025	WP (C) - 30240/2025	B. C. SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-12-08		(S No 11
100232/2025	11.12.2025	WP (C) - 34544/2025	B SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 11
100233/2025	11.12.2025	ABLAPL-13725/2025	SUMIT SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2025-12-09	BAIL-1	(S No 15
100234/2025	11.12.2025	WP (C) - 34887/2025	S. C. SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2025-12-08	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
100235/2025	11.12.2025	WP (C) - 34785/2025	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-12-10	WRIT BRANCH-5	(S No 21
100236/2025	11.12.2025	WP (C) - 29224/2025	B	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(S No 21

100237/2025	11.12.2025	WP (C) - 15973/2025	A. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-08	WRIT BRANCH-1	(S No
100238/2025	11.12.2025	WP (C) - 34857/2025	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-08	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
100239/2025	11.12.2025	WP (C) - 34897/2025	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-10		(S No 12
100240/2025	11.12.2025	WP (C) - 34502/2025	D. RAY	C.O.	COURT NO. 12	Order Dtd. 2026- 01-05		(S No 12
100241/2025	11.12.2025	WP (C) - 34385/2025	D. RAY	C.O.	COURT NO. 12	Order Dtd. 2025- 12-15		(S No 12
100242/2025	11.12.2025	WP (C) - 34430/2025	D. RAY	C.O.	COURT NO. 12	Order Dtd. 2026- 01-05		(S No 12
100243/2025	11.12.2025	WP (C) - 35002/2025	MANORANJAN PADHI	C.O.	COURT NO. 12	Order Dtd. 2025- 12-10	WRIT BRANCH-2	(S No
100244/2025	11.12.2025	WP (C) - 29609/2025	G. R. PATRA	C.O.	COURT NO. 12	Order Dtd. 2025- 12-08	WRIT BRANCH-6	(S No 20
100245/2025	11.12.2025	WP (C) - 35177/2025	M K PANI	C.O.	COURT NO. 12	Order Dtd. 2025- 12-10		(S No 20
100246/2025	11.12.2025	WP (C) - 26120/2022	J J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025- 11-20	WRIT BRANCH-6	(S No 24
100248/2025	11.12.2025	OJC- 6563/2000	B BAISAKH	C.O.	COURT NO. 1	Order Dtd. 2025- 12-08	WRIT BRANCH-3	(S No 14
100249/2025	11.12.2025	ABLAPL- 13679/2025	NK ROUT	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09	BAIL-1	(S No
100251/2025	11.12.2025	OJC- 6563/2000	B BAISAKH	C.O.	COURT NO. 1	Order Dtd. 2025- 12-08	WRIT BRANCH-3	(S No 14
100252/2025	11.12.2025	ABLAPL- 13812/2025	R SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09		(S No 14
100261/2025	11.12.2025	BLAPL- 11920/2025	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2025- 12-10	BAIL-2	(S No
100264/2025	11.12.2025	BLAPL- 9297/2025	K N MUDULI	C.O.	COURT NO. 15	Order Dtd. 2026- 01-05		(S No
100266/2025	11.12.2025	CRLMC- 5189/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 15	Order Dtd. 2025- 12-08		(S No
100271/2025	11.12.2025	ABLAPL- 13702/2025	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025- 12-09		(S No
100272/2025	11.12.2025	WP (C) - 35076/2025	L. PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025- 12-10	WRIT BRANCH-4	(S No 17
100273/2025	11.12.2025	BLAPL- 11733/2025	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025- 12-10		(S No

									17
100274/2025	11.12.2025	WP (C) - 34930/2025	L. PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025- 12-10	WRIT BRANCH-8	(S No 35	
100276/2025	11.12.2025	WP (C) - 34865/2025	L. PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025- 12-10	WRIT BRANCH-5	(S No 32	
100277/2025	11.12.2025	WP (C) - 34838/2025	L. PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025- 12-10	WRIT BRANCH-4	(S No 17	
100278/2025	11.12.2025	WP (C) - 34483/2025	K.N.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025- 12-10	WRIT BRANCH-5	(S No 32	
100280/2025	11.12.2025	BLAPL- 12242/2025	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025- 12-09	BAIL-1	(S No 15	
100281/2025	11.12.2025	WP (C) - 13313/2025	A. K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025- 12-10	WRIT BRANCH-7	(S No 18	
100282/2025	11.12.2025	BLAPL- 11581/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 15	Order Dtd. 2025- 12-09		(S No 18	
100283/2025	11.12.2025	WP (C) - 32087/2025	B. MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025- 12-10	WRIT BRANCH-3	(S No 13	
100284/2025	11.12.2025	BLAPL- 6782/2025	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025- 12-10		(S No 13	
100286/2025	11.12.2025	WP (C) - 34589/2025	N. ROUT	C.O.	COURT NO. 21	Order Dtd. 2026- 03-02	WRIT BRANCH-1	(S No	
100287/2025	11.12.2025	BLAPL- 11741/2025	D P DASH	C.O.	COURT NO. 21	Order Dtd. 2025- 12-10		(S No	
100288/2025	11.12.2025	WP (C) - 34151/2025	S. K. BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025- 12-10	WRIT BRANCH-1	(S No	
100289/2025	11.12.2025	BLAPL- 11734/2025	J KAMILA	C.O.	COURT NO. 21	Order Dtd. 2025- 12-10		(S No	
100291/2025	11.12.2025	BLAPL- 11789/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025- 12-10		(S No	
100292/2025	11.12.2025	BLAPL- 11790/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025- 12-10	BAIL-2	(S No	
100293/2025	11.12.2025	BLAPL- 11722/2025	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 21	Order Dtd. 2025- 12-10		(S No	
100294/2025	11.12.2025	WP (C) - 27772/2013	P. K. RATH	C.O.	COURT NO. 21	Order Dtd. 2025- 12-10	WRIT BRANCH (DIVISION BENCH-2)	(S No 10	
100295/2025	11.12.2025	CONTC- 5822/2025	J. P. KAR	C.O.	COURT NO. 21	Order Dtd. 2025- 12-08		(S No 10	
100296/2025	11.12.2025	BLAPL- 11743/2025	PANUP DAS	C.O.	COURT NO. 21	Order Dtd. 2025- 12-10		(S No 10	
100297/2025	11.12.2025	BLAPL-	B DAS	C.O.	COURT NO.	Order Dtd. 2025-	BAIL-2	(S	

		11685/2025			21	12-09			No 18
100298/2025	11.12.2025	BLAPL- 11763/2025	SAMIR BARIK	C.O.	COURT NO. 21	Order Dtd. 2025- 12-10			(S No 18
100299/2025	11.12.2025	CRLMC- 5203/2025	M.B.BISWARANJAN	C.O.	COURT NO. 21	Order Dtd. 2025- 12-09			(S No 18
100306/2025	11.12.2025	CMP- 1922/2025	S SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026- 02-02			(S No 18
100307/2025	11.12.2025	CMP- 1952/2025	C R KAR	C.O.	COURT NO. 23	Order Dtd. 2026- 02-11			(S No 18
100308/2025	11.12.2025	RVWPET- 250/2025	S K MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2025- 12-09			(S No 18
100310/2025	11.12.2025	WP (C) - 27349/2025	S K MEHERULLA	C.O.	COURT NO. 23		WRIT BRANCH-5		(S No 22
100311/2025	11.12.2025	CMP- 1967/2025	B BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025- 12-10			(S No 22
100312/2025	11.12.2025	CMP- 1137/2025	A K SRICHRAN	C.O.	COURT NO. 23	Order Dtd. 2026- 02-16			(S No 22
100313/2025	11.12.2025	CMP- 1784/2025	P K BARIK	C.O.	COURT NO. 23	Order Dtd. 2025- 12-19			(S No 22
100314/2025	11.12.2025	CRLA- 373/2019	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999- 12-31	CRIMINAL APPEAL		(S No
100315/2025	11.12.2025	CMP- 971/2025	T K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026- 01-27			(S No
100316/2025	11.12.2025	CRLA- 530/2022	P K DAS	C.O.	COURT NO. 7	Order Dtd. 9999- 12-31	CRIMINAL APPEAL		(S No
100317/2025	11.12.2025	CMP- 1564/2025	RAJENDRA KUMAR PRADHAN, S.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026- 02-11			(S No
100318/2025	11.12.2025	TRPCRL- 43/2025	D K JENA	C.O.	COURT NO. 23	Order Dtd. 2026- 01-28			(S No
100319/2025	11.12.2025	CRLMC- 2361/2016	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025- 12-08	CRIMINAL MISC		(S No
100320/2025	11.12.2025	CMP- 1929/2025	K C SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025- 12-10			(S No
100321/2025	11.12.2025	CRLMC- 2361/2016	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025- 12-08	CRIMINAL MISC		(S No
100322/2025	11.12.2025	CRLMC- 2361/2016	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025- 12-08	CRIMINAL MISC		(S No
100323/2025	11.12.2025	WP (C) - 34840/2025	M R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025- 12-10	WRIT BRANCH-5		(S No 32
100324/2025	11.12.2025	CRLA-	J. ROUT	C.O.	COURT NO.	Order Dtd. 2025-			(S

		566/2025			5	12-10		No
100325/2025	11.12.2025	CRLMC-2361/2016	P K DAS	C.O.	COURT NO. 5	Order Dtd. 2025-12-08	CRIMINAL MISC	(S No
100326/2025	11.12.2025	CRLMC-2565/2025	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
100327/2025	11.12.2025	CRLMC-3643/2022	BHARAT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08	CRIMINAL MISC	(S No
100328/2025	11.12.2025	CRLA-326/2025	P K DAS	C.O.	COURT NO. 3	Order Dtd. 2025-12-17		(S No
100329/2025	11.12.2025	CRLMC-5190/2025	A K PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-12-09		(S No
100330/2025	11.12.2025	WP (C) - 35292/2025	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-4	(S No 17
100331/2025	11.12.2025	WP (C) - 24926/2025	M. N. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-02-13	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
100332/2025	11.12.2025	WP (C) - 33457/2025	S.K. SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-12-10	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
100333/2025	11.12.2025	CRLMC-5212/2025	R K MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-12-09		(S No 10
100334/2025	11.12.2025	WP (C) - 35259/2025	B BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-12-10	WRIT BRANCH-1	(S No
100335/2025	11.12.2025	CRLMC-5143/2023	B S SWAIN	C.O.	COURT NO. 21	Order Dtd. 2024-02-22	CRIMINAL MISC	(S No
100336/2025	11.12.2025	WP (C) - 33402/2025	S.K. SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-12-10		(S No
100337/2025	11.12.2025	WP (C) - 35283/2025	B BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-12-10		(S No
100338/2025	11.12.2025	WP (C) - 32653/2025	A. PATTANAİK	C.O.	COURT NO. 21	Order Dtd. 2025-12-10		(S No
100339/2025	11.12.2025	CRLMC-5232/2025	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-09		(S No
100340/2025	11.12.2025	WP (C) - 33691/2025	P. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-12-08	WRIT BRANCH-4	(S No 19
100341/2025	11.12.2025	WP (C) - 35280/2025	B BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-12-10	WRIT BRANCH-5	(S No 21
100342/2025	11.12.2025	CRLMC-4768/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-18		(S No 21
100343/2025	11.12.2025	WP (C) - 21654/2025	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-8	(S No 29
100344/2025	11.12.2025	CRLMC-3328/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09		(S No 29

100345/2025	11.12.2025	WP (C) - 34922/2025	PRAMOD JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-10	WRIT BRANCH-1	(S No
100346/2025	11.12.2025	CRLMC- 4088/2025	S DEVI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-09		(S No
100347/2025	11.12.2025	WP (C) - 34809/2025	PRAMOD JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-10	WRIT BRANCH-5	(S No 32
100348/2025	11.12.2025	CRLMC- 5216/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-09		(S No 32
100349/2025	11.12.2025	WP (C) - 34829/2025	PRAMOD JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-10		(S No 32
100350/2025	11.12.2025	CRLMC- 5195/2025	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-09		(S No 32
100351/2025	11.12.2025	WP (C) - 34888/2025	PRAMOD JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-10	WRIT BRANCH-5	(S No 32
100352/2025	11.12.2025	CRLMC- 5199/2025	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31		(S No 32
100353/2025	11.12.2025	CRLMC- 5198/2025	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-09		(S No 32
100354/2025	11.12.2025	WP (C) - 33638/2025	J R KAR	C.O.	COURT NO. 1	Order Dtd. 2025- 12-10		(S No 32
100355/2025	11.12.2025	CRLMC- 5218/2025	SARBESWAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09		(S No 32
100356/2025	11.12.2025	WP (C) - 33431/2025	J R KAR	C.O.	COURT NO. 1	Order Dtd. 2025- 12-10	WRIT BRANCH-1	(S No
100357/2025	11.12.2025	CRLMC- 5181/2025	J KAMILA	C.O.	COURT NO. 1	Order Dtd. 2025- 12-09		(S No
100358/2025	11.12.2025	WP (C) - 37844/2023	K C SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-10	WRIT BRANCH-2	(S No 45
100359/2025	11.12.2025	CRLMC- 5211/2025	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-09		(S No 45
100360/2025	11.12.2025	WP (C) - 27894/2024	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-10		(S No 45
100361/2025	11.12.2025	WP (C) - 33734/2025	PITAMBAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-10	WRIT BRANCH-7	(S No 44
100362/2025	11.12.2025	WP (C) - 34421/2025	P MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-10	WRIT BRANCH-5	(S No 32
100363/2025	11.12.2025	WP (C) - 34594/2025	P MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 12-10	WRIT BRANCH-5	(S No 32

100364/2025	11.12.2025	WP (C) - 33737/2025	P MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-10		(S No 32
100365/2025	11.12.2025	CMP-140/2024	R K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-05	WRIT BRANCH-7	(S No 15
100366/2025	11.12.2025	WP (C) - 33606/2025	S GUPTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-10	WRIT BRANCH-5	(S No 22
100367/2025	11.12.2025	RSA-410/2014	P K DAS	C.O.	COURT NO. 12	Order Dtd. 2025-10-31	SECOND APPEAL	(S No
100368/2025	11.12.2025	WP (C) - 33209/2025	D SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-12-10	WRIT BRANCH-3	(S No 28
100369/2025	11.12.2025	WP (C) - 32092/2025	A K JATI	C.O.	COURT NO. 12	Order Dtd. 2025-12-10		(S No 28
100370/2025	11.12.2025	WP (C) - 32652/2025	M R ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2025-12-10	WRIT BRANCH-3	(S No 28
100371/2025	11.12.2025	WP (C) - 32729/2025	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 12	Order Dtd. 2025-12-10		(S No 28
100372/2025	11.12.2025	WP (C) - 34986/2025	S P SAMANTA	C.O.	COURT NO. 12	Order Dtd. 2025-12-10		(S No 28
100373/2025	11.12.2025	WP (C) - 30481/2025	S SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-12-10	WRIT BRANCH-7	(S No 15
100374/2025	11.12.2025	WP (C) - 30492/2025	S SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-12-10	WRIT BRANCH-1	(S No
100375/2025	11.12.2025	WP (C) - 31990/2025	S SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-12-10		(S No
100376/2025	11.12.2025	WP (C) - 32017/2025	S SWIAN	C.O.	COURT NO. 12	Order Dtd. 2025-12-10	WRIT BRANCH-6	(S No 24
100377/2025	11.12.2025	WP (C) - 32654/2025	S SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-12-10	WRIT BRANCH-1	(S No
100378/2025	11.12.2025	WP (C) - 32563/2025	S SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-12-10		(S No
100379/2025	11.12.2025	CRLA-587/2015	M K PANI	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
100380/2025	11.12.2025	WP (C) - 32293/2025	DILLIP KUMAR RAY	C.O.	COURT NO. 22	Order Dtd. 2025-12-10	WRIT BRANCH-6	(S No 24
100381/2025	11.12.2025	WP (C) - 32240/2025	DILLIP KUMAR RAY	C.O.	COURT NO. 22	Order Dtd. 2025-12-10	WRIT BRANCH-5	(S No 47
100382/2025	11.12.2025	WP (C) - 32246/2025	P K SWAIN	C.O.	COURT NO. 22	Order Dtd. 2025-12-10	WRIT BRANCH-6	(S No 24
100383/2025	11.12.2025	WP (C) - 32282/2025	M K PANI	C.O.	COURT NO. 22	Order Dtd. 2025-12-10	WRIT BRANCH-5	(S No

									47
100384/2025	11.12.2025	WP (C) - 34637/2025	P K NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 39	
100385/2025	11.12.2025	WP (C) - 34175/2025	R K ROUT	C.O.	COURT NO. 25	Order Dtd. 2026-01-15	WRIT BRANCH (DIVISION BENCH-2)	(S No 11	
100386/2025	11.12.2025	WP (C) - 34709/2025	S MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-12-10		(S No 11	
100387/2025	11.12.2025	CRLMC-5138/2025	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-12-09		(S No 11	
100388/2025	11.12.2025	WP (C) - 35113/2025	G SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2026-01-08		(S No 11	
100389/2025	11.12.2025	WP (C) - 34657/2025	D K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-12-10	WRIT BRANCH-5	(S No 22	
100390/2025	11.12.2025	CRLA-958/2025	JADUNATH PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-12-09		(S No 22	
100391/2025	11.12.2025	CRLMC-5136/2025	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-12-09		(S No 22	
100392/2025	11.12.2025	WP (C) - 34503/2025	S SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2025-12-10		(S No 22	
100393/2025	11.12.2025	WP (C) - 34572/2025	ASISH KUMAR RAY	C.O.	COURT NO. 25	Order Dtd. 2025-12-10	WRIT BRANCH-8	(S No 39	
100394/2025	11.12.2025	CRLMC-5196/2025	D. P. DAS	C.O.	COURT NO. 25	Order Dtd. 2025-12-09		(S No 39	
100395/2025	11.12.2025	CRLREV-898/2025	SOMANATH BARDHAN	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	CRIMINAL REVISION	(S No	
100396/2025	11.12.2025	CRLREV-978/2025	M. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09		(S No	
100397/2025	11.12.2025	TRPCRL-105/2025	M. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-12-09		(S No	
100398/2025	11.12.2025	CRLREV-575/2025	A. P. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-09		(S No	
100399/2025	11.12.2025	RPFAM-351/2025	NANDA KISHORE ROUT	C.O.	COURT NO. 16	Order Dtd. 2025-12-09		(S No	
100400/2025	11.12.2025	RPFAM-323/2025	S. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-12-09		(S No	
100401/2025	11.12.2025	TRP (C) - 412/2025	LAMBODAR ACHARI	C.O.	COURT NO. 16	Order Dtd. 2025-12-09		(S No	
100402/2025	11.12.2025	TRP (C) - 407/2025	SATYA PRIYA SAMANTA	C.O.	COURT NO. 16	Order Dtd. 2025-12-09		(S No	
100403/2025	11.12.2025	CRLMC-5134/2025	AJIT CHANDRA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No	

100404/2025	11.12.2025	CRLMC-1998/2025	MANGU NANDY	C.O.	COURT NO. 15	Order Dtd. 2025-12-08		(S No
100405/2025	11.12.2025	CRLMC-4599/2025	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100406/2025	11.12.2025	CRLMC-3703/2025	LOKANATH SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100407/2025	11.12.2025	CRLMC-5167/2025	TAPAN KUMAR KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100408/2025	11.12.2025	CRLMC-4164/2025	S. K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100409/2025	11.12.2025	BLAPL-11716/2025	R. RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-10		(S No
100410/2025	11.12.2025	CRLMC-940/2025	SANJAY KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-12-08		(S No
100411/2025	11.12.2025	CRLMC-5174/2025	BIRENDRA KUMAR PARDHI	C.O.	COURT NO. 15	Order Dtd. 2025-12-08		(S No
100412/2025	11.12.2025	CRLMC-4528/2025	R. K. MAHABHOI	C.O.	COURT NO. 15	Order Dtd. 2025-12-08		(S No
100413/2025	11.12.2025	CRLMC-4823/2025	R. K. MAHABHOI	C.O.	COURT NO. 15	Order Dtd. 2025-12-08		(S No
100414/2025	11.12.2025	CRLMC-5104/2025	P. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-12-08		(S No
100415/2025	11.12.2025	CRLA-966/2025	D. P. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100416/2025	11.12.2025	CRLREV-687/2025	G. D. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-08		(S No
100417/2025	11.12.2025	CRLMC-4115/2025	S. DEVI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-09		(S No
100418/2025	11.12.2025	CRLMC-4860/2025	KAMALAKANT NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100419/2025	11.12.2025	CRLMC-5164/2025	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100420/2025	11.12.2025	CRLMC-5128/2025	SATYA PRIYA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08	CRIMINAL MISC	(S No
100421/2025	11.12.2025	CRLMC-5183/2025	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09	CRIMINAL MISC	(S No
100422/2025	11.12.2025	ABLAPL-13675/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08	BAIL-2	(S No 10
100423/2025	11.12.2025	ABLAPL-13653/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No 10
100424/2025	11.12.2025	CRLMC-5139/2025	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No 10
100425/2025	11.12.2025	CRLMC-5153/2025	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No 10
100426/2025	11.12.2025	ABLAPL-13692/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No 10

100427/2025	11.12.2025	ABLAPL-13695/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08	BAIL-1	(S No 15
100428/2025	11.12.2025	CRLMC-4785/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No 15
100429/2025	11.12.2025	CRLMC-5164/2025	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No 15
100430/2025	11.12.2025	ABLAPL-11958/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09	BAIL-2	(S No
100431/2025	11.12.2025	ABLAPL-12811/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09		(S No
100432/2025	11.12.2025	ABLAPL-13617/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100433/2025	11.12.2025	ABLAPL-13644/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No
100434/2025	11.12.2025	ABLAPL-11938/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09	BAIL-1	(S No 14
100435/2025	11.12.2025	ABLAPL-11668/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(S No 14
100436/2025	11.12.2025	CRLMC-4282/2025	PRATAP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-17	CRIMINAL MISC	(S No
100437/2025	11.12.2025	ABLAPL-13208/2025	SATYABRATA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-11-25	BAIL-2	(S No 16
100438/2025	11.12.2025	BLAPL-11774/2025	PRADEEP KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No 16
100439/2025	11.12.2025	WP (C) - 35174/2025	N. K. SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No 16
100440/2025	11.12.2025	WP (C) - 29828/2025	S. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	WRIT BRANCH-2	(S No
100441/2025	11.12.2025	ABLAPL-13743/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-2	(S No
100442/2025	11.12.2025	CRLMC-5194/2025	S. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(S No
100443/2025	11.12.2025	CRLMC-5168/2025	S. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(S No
100444/2025	11.12.2025	ABLAPL-13739/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(S No
100445/2025	11.12.2025	BLAPL-11793/2025	BIDYUTLATA MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No
100446/2025	11.12.2025	BLAPL-11700/2025	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No
100448/2025	11.12.2025	BLAPL-11943/2025	SATYAPRIYA SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	BAIL-1	(S No
100450/2025	11.12.2025	BLAPL-8349/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No

100451/2025	11.12.2025	BLAPL-11708/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No
100453/2025	11.12.2025	BLAPL-11730/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No
100454/2025	11.12.2025	BLAPL-11712/2025	SURIYAKANTA SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	BAIL-1	(S No 15
100456/2025	11.12.2025	BLAPL-11701/2025	B B MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No 15
100457/2025	11.12.2025	BLAPL-12681/2025	ARUN KUMAR BUDHIA	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No 15
100459/2025	11.12.2025	BLAPL-11773/2025	ARUN KUMAR BUDHIA	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No 15
100467/2025	11.12.2025	CRLREV-689/2025	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-09		(S No 15
100482/2025	11.12.2025	WP (C) - 9554/2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	WRIT BRANCH-8	(S No 29
100484/2025	11.12.2025	ABLAPL-13768/2025	P K PANI	C.O.	COURT NO. 17	Order Dtd. 2026-01-30	BAIL-2	(S No 12
100485/2025	11.12.2025	ABLAPL-13765/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-2	(S No
100486/2025	11.12.2025	ABLAPL-13764/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2	(S No
100487/2025	11.12.2025	ABLAPL-13769/2025	M D BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	BAIL-2	(S No 17
100488/2025	11.12.2025	ABLAPL-13755/2025	JAYADEBA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-2	(S No
100489/2025	11.12.2025	ABLAPL-13754/2025	ARUN KUMAR BUDHIA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-1	(S No
100490/2025	11.12.2025	ABLAPL-13747/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-30		(S No
100491/2025	11.12.2025	ABLAPL-13744/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-30		(S No
100492/2025	11.12.2025	ABLAPL-13742/2025	GYANA RANJAN PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-30	BAIL-2	(S No
100493/2025	11.12.2025	ABLAPL-13261/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-11-25	BAIL-2	(S No 12
100494/2025	11.12.2025	ABLAPL-11968/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-2	(S No
100495/2025	11.12.2025	ABLAPL-11557/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-2	(S No 18
100497/2025	11.12.2025	ABLAPL-10505/2025	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(S No 18

100498/2025	11.12.2025	ABLAPL-9183/2025	P PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-09-16		(S No 18
100500/2025	11.12.2025	CRLA-566/2025	R B MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-12-10		(S No 18
100501/2025	11.12.2025	ABLAPL-13759/2025	SK SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(S No 18
100502/2025	11.12.2025	ABLAPL-13767/2025	P K PAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-1	(S No
100503/2025	11.12.2025	ABLAPL-13732/2025	M NANDY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(S No
100504/2025	11.12.2025	ABLAPL-13741/2025	PRAMOD KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-30	BAIL-2	(S No
100505/2025	11.12.2025	ABLAPL-13731/2025	M NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-2	(S No 11
100506/2025	11.12.2025	ABLAPL-12720/2025	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(S No 11
100507/2025	11.12.2025	ABLAPL-12718/2025	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(S No 11
100508/2025	11.12.2025	ABLAPL-12716/2025	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(S No 11
100509/2025	11.12.2025	BLAPL-11750/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	BAIL-1	(S No
100510/2025	11.12.2025	BLAPL-11749/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	BAIL-1	(S No
100511/2025	11.12.2025	BLAPL-11752/2025	P K PAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	BAIL-1	(S No 14
100512/2025	11.12.2025	BLAPL-11753/2025	M N MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No 14
100513/2025	11.12.2025	BLAPL-11755/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No 14
100514/2025	11.12.2025	BLAPL-11768/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No 14
100515/2025	11.12.2025	CRLMC-5238/2025	DK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-11		(S No 14
100516/2025	11.12.2025	CRLMC-2944/2025	P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-10		(S No 14
100517/2025	11.12.2025	RPFAM-208/2025	M. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-10	FIRST APPEAL	(S No
100518/2025	11.12.2025	TRP (C) - 255/2025	D. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-10	M.J.C.	(S No

100519/2025	11.12.2025	ABLAPL-11904/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09		(S No
100520/2025	11.12.2025	WP (C) - 22380/2025	P. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-10	WRIT BRANCH-3	(S No 28
100521/2025	11.12.2025	BLAPL-11694/2025	G JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-10		(S No 28
100524/2025	11.12.2025	BLAPL-11760/2025	PK PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-10		(S No 28
100525/2025	11.12.2025	BLAPL-12377/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-10	BAIL-1	(S No
100526/2025	11.12.2025	BLAPL-11417/2025	G JAYSINGH	C.O.	COURT NO. 3	Order Dtd. 2025-12-01	BAIL-1	(S No
100527/2025	11.12.2025	WP (C) - 500/2015	M K PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WRIT BRANCH-1	(S No
100528/2025	11.12.2025	ABLAPL-9924/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 23	Order Dtd. 2025-12-09	BAIL-1	(S No
100529/2025	11.12.2025	ABLAPL-13760/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2026-01-21		(S No
100530/2025	11.12.2025	BLAPL-11758/2025	AMLAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(S No
100531/2025	11.12.2025	BLAPL-11757/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	BAIL-2	(S No 16
100532/2025	11.12.2025	CRA-302/1996	R MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-11-11	CRIMINAL APPEAL	(S No
100533/2025	11.12.2025	CRLMC-3388/2024	CHINTU SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-12-10		(S No
100534/2025	11.12.2025	BLAPL-11762/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-12-10	BAIL-1	(S No 14
100535/2025	11.12.2025	WP (C) - 27885/2023	S K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-12-10	WRIT BRANCH-3	(S No 28
100536/2025	11.12.2025	WPCRL-146/2025	ABHIMANYU PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-12-09		(S No 28
100537/2025	11.12.2025	WP (C) - 11678/2011	A K JATI	C.O.	COURT NO. 15	Order Dtd. 2025-12-09	WRIT BRANCH-1	(S No
100538/2025	11.12.2025	WP (C) - 16278/2025	P MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-12-09	WRIT BRANCH-5	(S No 22
100539/2025	11.12.2025	BLAPL-11764/2025	R SETHI	C.O.	COURT NO. 15	Order Dtd. 2025-12-10		(S No 22
100540/2025	11.12.2025	WP (C) - 32830/2024	C NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-12-10	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
100541/2025	11.12.2025	WP (C) - 34902/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 15	Order Dtd. 2025-12-08		(S No

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100542/2025	11.12.2025	BLAPL-11767/2025	R SETHI	C.O.	COURT NO. 15	Order Dtd. 2025-12-10			(S No 12)
100543/2025	11.12.2025	BLAPL-12881/2025	R SETHI	C.O.	COURT NO. 15	Order Dtd. 2025-12-10			(S No 12)
100544/2025	11.12.2025	WP (C) - 22446/2025	A. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-12-08	WRIT BRANCH-6		(S No 36)
100545/2025	11.12.2025	BLAPL-12369/2025	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-12-10	BAIL-1		(S No)
100546/2025	11.12.2025	WP (C) - 33735/2025	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-09	WRIT BRANCH-5		(S No 20)
100547/2025	11.12.2025	WP (C) - 33639/2025	M. R. BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-12-09			(S No 20)
100548/2025	11.12.2025	WP (C) - 32830/2024	B BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-12-10	WRIT BRANCH (DIVISION BENCH-3)		(S No 12)
100549/2025	11.12.2025	ABLAPL-13713/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-12-08	BAIL-1		(S No 14)
100550/2025	11.12.2025	BLAPL-11723/2025	H. K. BHOL	C.O.	COURT NO. 16	Order Dtd. 2025-12-10			(S No 14)
100551/2025	11.12.2025	WP (C) - 9617/2023	S MITRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	WRIT BRANCH (DIVISION BENCH-3)		(S No 12)
100552/2025	11.12.2025	ABLAPL-12308/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-11-07			(S No 12)
100553/2025	11.12.2025	ABLAPL-13746/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-2		(S No)
100554/2025	11.12.2025	ABLAPL-13722/2025	D. D. NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-09			(S No)
100555/2025	11.12.2025	ABLAPL-13716/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-1		(S No 14)
100556/2025	11.12.2025	ABLAPL-13718/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-1		(S No 15)
100557/2025	11.12.2025	ABLAPL-13752/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-1		(S No)
100558/2025	11.12.2025	CRLMC-4485/2025	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08			(S No)
100559/2025	11.12.2025	ABLAPL-13738/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09	BAIL-2		(S No)
100560/2025	11.12.2025	ABLAPL-13804/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-2		(S No)

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100561/2025	11.12.2025	ABLAPL-13748/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-09			(S No 12)
100562/2025	11.12.2025	WP (C) - 34905/2025	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08			(S No 12)
100563/2025	11.12.2025	WP (C) - 31955/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	WRIT BRANCH-4		(S No 38)
100564/2025	11.12.2025	WP (C) - 31953/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	WRIT BRANCH-3		(S No 13)
100565/2025	11.12.2025	ABLAPL-13676/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-1		(S No 13)
100566/2025	11.12.2025	WP (C) - 34173/2025	B. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-04	WRIT BRANCH-4		(S No 27)
100567/2025	11.12.2025	WP (C) - 34133/2025	B. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-04			(S No 27)
100570/2025	11.12.2025	RPFAM-325/2025	N. C. SINHA	C.O.	COURT NO. 16	Order Dtd. 2025-12-10			(S No 27)
100575/2025	11.12.2025	CRLMC-4708/2025	S.P.SAMANATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09			(S No 27)
100580/2025	11.12.2025	CRLREV-977/2025	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-09			(S No 27)
100581/2025	11.12.2025	CRLMC-5177/2025	R B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09	CRIMINAL MISC		(S No 27)
100582/2025	11.12.2025	CRLMC-5208/2025	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-09			(S No 27)
100588/2025	11.12.2025	CRLA-1203/2025	D.P. DASH	C.O.	COURT NO. 3	Order Dtd. 9999-12-31			(S No 27)
100593/2025	11.12.2025	CRLMC-3729/2025	D. P. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-17	CRIMINAL MISC		(S No 27)
100594/2025	11.12.2025	CMP-1903/2025	BABLU BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-12-10			(S No 27)
100598/2025	11.12.2025	CRLMC-3523/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-25			(S No 27)
100604/2025	11.12.2025	ABLAPL-13542/2025	RAKESH KU. SAH00	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03			(S No 27)
100608/2025	11.12.2025	CRLMC-4323/2025	PRATAP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-27			(S No 27)
100609/2025	11.12.2025	CRLMC-4256/2025	PRATAP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-17			(S No 27)
100610/2025	11.12.2025	CRLMC-4321/2025	B. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-10			(S No 27)
100611/2025	11.12.2025	WP (C) -	T.BAG	C.O.	COURT NO.	Order Dtd. 2026-	WRIT		(S No 27)

		35469/2025			1	01-12	BRANCH-6	No
100137/2025	11.12.2025	WP (C) - 5757/2023	GIRISH KUMAR SUNDARAY	GENERAL		Order Dtd. 2023-03-10	WRIT BRANCH-7	(S No 44
100138/2025	11.12.2025	WP (C) - 7930/2025	GIRISH KUMAR SUNDARAY	GENERAL		Order Dtd. 2025-11-11	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
100139/2025	11.12.2025	WP (C) - 7930/2025	GIRISH KUMAR SUNDARAY	GENERAL		Order Dtd. 2025-11-11	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
100140/2025	11.12.2025	ABLAPL-2198/2025	GOURANGA BEHERA	GENERAL		Order Dtd. 2025-05-03		(S No 10
100141/2025	11.12.2025	CMP-604/2025	PRAMOD RANJAN BEHERA	GENERAL		Entire Document		(S No 10
100142/2025	11.12.2025	WP (C) - 34353/2025	SOUBHAGYA KUMAR RATH	GENERAL		Order Dtd. 2025-12-03		(S No 10
100143/2025	11.12.2025	RPFAM-332/2023	DILLIP KUMAR SAHOO	GENERAL		Entire Document	FIRST APPEAL	(S No
100144/2025	11.12.2025	RPFAM-314/2019	DILLIP KUMAR SAHOO	GENERAL		Entire Document	FIRST APPEAL	(S No
100145/2025	11.12.2025	RPFAM-2/2018	DILLIP KUMAR SAHOO	GENERAL		Entire Document	FIRST APPEAL	(S No
100146/2025	11.12.2025	RPFAM-417/2023	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(S No
100147/2025	11.12.2025	RPFAM-12/2019	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(S No
100150/2025	11.12.2025	CONTC-4672/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-12-09	CONTEMPT	(S No
100158/2025	11.12.2025	WP (C) - 6715/2022	MANAS RANJAN BAUG	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH-4	(S No 17
100159/2025	11.12.2025	WP (C) - 35193/2025	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2025-12-10		(S No 17
100168/2025	11.12.2025	ABLAPL-13784/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-12-10		(S No 17
100170/2025	11.12.2025	CRLMC-5191/2025	AKHAND	GENERAL		Order Dtd. 2025-12-10	CRIMINAL MISC	(S No
100173/2025	11.12.2025	WP (C) - 32610/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-12-09	WRIT BRANCH-8	(S No 43
100175/2025	11.12.2025	CRLMC-4596/2025	PRATYASISH MOHANTY	GENERAL		Order Dtd. 2025-11-10	CRIMINAL MISC	(S No
100178/2025	11.12.2025	WP (C) - 2207/2015	SIDDHARTH PRASAD MISHRA	GENERAL		Entire Order		(S No
100259/2025	11.12.2025	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2025-	WRIT	(S

		25719/2022	RANA			09-16	BRANCH-8	No 40
100267/2025	11.12.2025	BLAPL- 11626/2025	PUSPANJALI SAHU	GENERAL		Order Dtd. 2025- 12-09	BAIL-1	(S No 15
100270/2025	11.12.2025	WP (C) - 34456/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025- 12-09	WRIT BRANCH-8	(S No 39
100275/2025	11.12.2025	WP (C) - 34451/2025	DEBENDRA BEHERA	GENERAL		Petition		(S No 39
100279/2025	11.12.2025	WP (C) - 34449/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025- 12-09	WRIT BRANCH-7	(S No
100285/2025	11.12.2025	WP (C) - 34442/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025- 12-09	WRIT BRANCH-5	(S No 32
100290/2025	11.12.2025	TRP (C) - 209/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2025- 12-10		(S No 32
100300/2025	11.12.2025	WP (C) - 32964/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025- 12-10	WRIT BRANCH-2	(S No 34
100301/2025	11.12.2025	WP (C) - 34517/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025- 12-08		(S No 34
100302/2025	11.12.2025	WP (C) - 34505/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025- 12-09		(S No 34
100303/2025	11.12.2025	WP (C) - 34545/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025- 12-09	WRIT BRANCH-5	(S No 32
100304/2025	11.12.2025	WP (C) - 32743/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025- 12-10	WRIT BRANCH-7	(S No 10
100305/2025	11.12.2025	WP (C) - 32746/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025- 12-10		(S No 10
100309/2025	11.12.2025	WP (C) - 32894/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025- 12-10	WRIT BRANCH-3	(S No 28
100462/2025	11.12.2025	WP (C) - 14083/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025- 08-22	WRIT BRANCH-3	(S No 14
100463/2025	11.12.2025	WP (C) - 29234/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025- 03-21		(S No 14
100465/2025	11.12.2025	FAO- 582/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025- 02-21	MISC. APPEAL SEC.	(S No
100468/2025	11.12.2025	WP (C) - 16313/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023- 06-28	WRIT BRANCH-1	(S No 31
100471/2025	11.12.2025	ABLAPL-	RABINDRA PRASAD	GENERAL		Order Dtd. 2025-		(S

		13714/2025	PATNAIK			12-10		No
100473/2025	11.12.2025	CRLMC-5257/2025	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2025-12-11		(S No 31
100496/2025	11.12.2025	WP (C) - 6423/2018	BINAYA KUMAR BARIK	GENERAL		Order Dtd. 2021-03-31	WRIT BRANCH (DIVISION BENCH)	(S No 10
100499/2025	11.12.2025	CONTC (CPC) - 464/2017	BINAYA KUMAR BARIK	GENERAL		Order Dtd. 2021-10-25	OA Branch	(S No
100568/2025	11.12.2025	FAO-640/2014	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2025-12-08	MISC. APPEAL SEC.	(S No
100569/2025	11.12.2025	ABLAPL-5955/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-12-11		(S No
100153/2025	11.12.2025	ABLAPL-13698/2025	S S PATTANAİK	GENERAL		Order Dtd. 2025-12-08	BAIL-1	(S No 15
100154/2025	11.12.2025	ABLAPL-13614/2025	S HUSSIAN	GENERAL		Order Dtd. 2025-12-09		(S No 15
100247/2025	11.12.2025	TRP (C) - 234/2024	M K PANI	GENERAL				(S No 15
100250/2025	11.12.2025	CRLREV-455/2023	M K PANI	GENERAL			CRIMINAL REVISION	(S No
100253/2025	11.12.2025	WP (C) - 7715/2011	H K BHOL	GENERAL				(S No
100254/2025	11.12.2025	WP (C) - 28921/2024	H K BHOL	GENERAL		Misc.casePetition With Annexures,		(S No
100255/2025	11.12.2025	WP (C) - 30183/2020	T K BARIK	GENERAL		Order Dtd. 2025-12-09	WRIT BRANCH-2	(S No
100256/2025	11.12.2025	WP (C) - 34993/2025	S K BEHERA	GENERAL				(S No
100257/2025	11.12.2025	TRP (C) - 431/2025	P C DAS	GENERAL		Order Dtd. 2026-02-09		(S No
100258/2025	11.12.2025	ABLAPL-13807/2025	S PATTANAİK	GENERAL		Order Dtd. 2025-12-09		(S No
100260/2025	11.12.2025	WP (C) - 33261/2025	P K MISHRA	GENERAL		Order Dtd. 2025-12-10		(S No
100262/2025	11.12.2025	WP (C) - 28834/2025	T K BARIK	GENERAL		Order Dtd. 2026-02-26		(S No
100263/2025	11.12.2025	CRLMC-4876/2025	J P KAR	GENERAL		Order Dtd. 2025-12-10		(S No
100265/2025	11.12.2025	ABLAPL-11447/2025	J P KAR	GENERAL		Order Dtd. 2025-10-09	BAIL-2	(S No 18
100268/2025	11.12.2025	CMP-1870/2025	S N GAYA	GENERAL		Order Dtd. 2025-12-08		(S No 18
100269/2025	11.12.2025	CMP-	S N GAYA	GENERAL		Order Dtd. 2025-		(S

		1849/2025				12-08		No 18
100447/2025	11.12.2025	WP (C) - 4573/2016	S P SAHOO	GENERAL		Order Dtd. 2016- 06-24		(S No 18
100449/2025	11.12.2025	RFA-89/2009	M BEHERA	GENERAL		Order Dtd. 2025- 10-13	FIRST APPEAL	(S No
100452/2025	11.12.2025	WP (C) - 8253/2008	S K SAMAL	GENERAL		Entire Order		(S No
100455/2025	11.12.2025	CRLREV- 620/2016	P K SINGH	GENERAL		Entire Order	CRIMINAL REVISION	(S No
100458/2025	11.12.2025	FAO- 232/2019	M K RANA	GENERAL		Entire Order	MISC. APPEAL SEC.	(S No
100460/2025	11.12.2025	BLAPL- 11719/2025	B.K.PANDA	GENERAL		Order Dtd. 2025- 12-10		(S No
100461/2025	11.12.2025	RSA- 116/2021	P K DAS	GENERAL		Entire Order	SECOND APPEAL	(S No
100464/2025	11.12.2025	ABLAPL- 13825/2025	K K NATH	GENERAL		Order Dtd. 2025- 12-11		(S No
100466/2025	11.12.2025	BLAPL- 11845/2025	S N MISHRA	GENERAL		Order Dtd. 2025- 12-11	BAIL-2	(S No 12
100469/2025	11.12.2025	WP (C) - 33381/2025	S DASH	GENERAL		Order Dtd. 2025- 12-11	WRIT BRANCH-3	(S No 28
100470/2025	11.12.2025	WP (C) - 32720/2025	S DASH	GENERAL		Order Dtd. 2025- 12-11	WRIT BRANCH-6	(S No 24
100472/2025	11.12.2025	CRLMC- 5016/2025	C R NAYAK	GENERAL		Order Dtd. 2025- 12-11		(S No 24
100474/2025	11.12.2025	WP (C) - 29750/2024	S DAS	GENERAL		Order Dtd. 2026- 02-25	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
100475/2025	11.12.2025	WP (C) - 25087/2025	P C DAS2	GENERAL		Order Dtd. 2025- 12-04	WRIT BRANCH-3	(S No 33
100476/2025	11.12.2025	CRLMC- 3752/2025	D SAMAL	GENERAL		Order Dtd. 2025- 09-19		(S No 33
100477/2025	11.12.2025	WP (C) - 4008/2025	D SAMAL	GENERAL		Order Dtd. 2025- 09-19	WRIT BRANCH-4	(S No 17
100478/2025	11.12.2025	ABLAPL- 7215/2025	S BARIK	GENERAL		Order Dtd. 2025- 08-05		(S No 17
100479/2025	11.12.2025	ABLAPL- 5569/2025	J P KAR	GENERAL		Order Dtd. 2025- 08-05		(S No 17
100480/2025	11.12.2025	TRP (C) - 267/2025	R P MOHAPATRA	GENERAL		Order Dtd. 2025- 12-05	M.J.C.	(S No

100481/2025	11.12.2025	CRLMC-1308/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-04-04	CRIMINAL MISC	(S No
100483/2025	11.12.2025	WP (C) - 9868/2004	S.K.MOHANTY	GENERAL		Order Dtd. 2019-12-04	WRIT BRANCH-5	(S No 20
100522/2025	11.12.2025	CRLMC-4365/2025	R K BARIK	GENERAL		Order Dtd. 2025-10-27		(S No 20
100523/2025	11.12.2025	BLAPL-11533/2025	P R SWAIN	GENERAL		Order Dtd. 2025-12-08	BAIL-1	(S No
100571/2025	11.12.2025	WA-593/2022	D K DEHURY	GENERAL		Order Dtd. 2023-03-15	WRIT APPEAL	(S No
100572/2025	11.12.2025	WP (C) - 21585/2014	G K NANDA	GENERAL		Order Dtd. 2022-06-28	WRIT BRANCH-2	(S No
100573/2025	11.12.2025	WP (C) - 23226/2022	S K PRADHAN	GENERAL		Order Dtd. 2026-01-12	WRIT BRANCH-3	(S No 14
100574/2025	11.12.2025	RSA-1/2006	L D PANDA	GENERAL		Order Dtd. 2024-05-20	SECOND APPEAL	(S No
100576/2025	11.12.2025	WP (C) - 5757/2023	G K SUNDRAY	GENERAL		Order Dtd. 2023-03-10	WRIT BRANCH-7	(S No 44
100577/2025	11.12.2025	FA-175/1996	K C PANDA	GENERAL		Order Dtd. 2014-08-27		(S No 44
100578/2025	11.12.2025	CRLLP-88/2008	L K NAYAK	GENERAL		Petition	BAIL-1	(S No
100579/2025	11.12.2025	WP (C) - 27460/2017	N K ROUT	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
100583/2025	11.12.2025	WP (C) - 31349/2025	P BASTIA	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
100584/2025	11.12.2025	CMP-1323/2025	B BEHERA	GENERAL		Order Dtd. 2026-02-11		(S No 11
100585/2025	11.12.2025	BLAPL-11666/2025	C SAHU	GENERAL		Order Dtd. 2025-12-09		(S No 11
100586/2025	11.12.2025	ABLAPL-13800/2025	P BEHERA	GENERAL		Order Dtd. 2026-02-03		(S No 11
100587/2025	11.12.2025	ABLAPL-13580/2025	M R DHAL	GENERAL		Order Dtd. 2026-02-03		(S No 11
100589/2025	11.12.2025	WP (C) - 24769/2025	R K MAHABHOI	GENERAL		Order Dtd. 2025-11-28	WRIT BRANCH-7	(S No 15
100590/2025	11.12.2025	WP (C) - 32518/2025	R K MAHABHOI	GENERAL		Order Dtd. 2025-11-28		(S No 15

100591/2025	11.12.2025	WP (C) - 29168/2025	R K MAHABHOI	GENERAL		Order Dtd. 2025- 11-28		(S No 15
100592/2025	11.12.2025	BLAPL- 11666/2025	C SAHU	GENERAL		Order Dtd. 2025- 12-09		(S No 15
100595/2025	11.12.2025	ABLAPL- 11929/2025	R K MALLICK	GENERAL		Order Dtd. 2025- 12-10	BAIL-2	(S No 16
100596/2025	11.12.2025	ABLAPL- 12270/2025	U K PANDA	GENERAL		Order Dtd. 2026- 02-02	BAIL-2	(S No 11
100597/2025	11.12.2025	ABLAPL- 13690/2025	S SATAPATHY	GENERAL		Order Dtd. 2026- 01-27		(S No 11
100599/2025	11.12.2025	WP (C) - 34653/2025	PRATIK	GENERAL		Order Dtd. 2026- 01-15		(S No 11
100600/2025	11.12.2025	WP (C) - 31933/2025	L K NAYAK	GENERAL		Order Dtd. 2025- 12-05	WRIT BRANCH-2	(S No 45
100601/2025	11.12.2025	CRLMC- 159/2025	M K NAYAK	GENERAL		Order Dtd. 2025- 12-04		(S No 45
100602/2025	11.12.2025	WP (C) - 31934/2025	L K NAYAK	GENERAL		Order Dtd. 2025- 12-05	WRIT BRANCH-3	(S No 13
100603/2025	11.12.2025	CRLMC- 4009/2025	G D MALLICK	GENERAL		Order Dtd. 9999- 12-31		(S No 13
100605/2025	11.12.2025	ABLAPL- 13735/2025	M SWAIN	GENERAL		Order Dtd. 2025- 12-09	BAIL-2	(S No
100606/2025	11.12.2025	ABLAPL- 11218/2025	P K JENA	GENERAL		Order Dtd. 2025- 09-26		(S No
100607/2025	11.12.2025	CRLMC- 5234/2025	P K MISHRA	GENERAL		Order Dtd. 9999- 12-31		(S No

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